

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 141
(IB)-2425(PB)/2019

IN THE MATTER OF:

ICICI Bank Ltd

Vs

Jindal India Thermal Power Ltd.

... Applicant / Petitioner

... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhirup Dasgupta & Mr. Ishaan Duggal, Adv.

ORDER

List the matter for hearing on **27.01.2021**.

Sd _____

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd _____

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)